

## **PATRON**

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Chairman, P.E. Society

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Secretary, P.E. Society, Pune-05

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Joint Secretary, P.E. Society,

## **INVITEES**

**Dr. Chintamani Ghate,**  
Coordinator, Modern Law College

## **CONVENOR**

**Dr. Sunita Adhav,**  
Principal, Modern Law College

## **CONFERENCE COORDINATOR**

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## **ABOUT MODERN LAW COLLEGE**

The Progressive Education Society's, Modern Law College, Pune 16 is one of the premier legal educational institute in Maharashtra situated close to the "Oxford of the East", Savitribai Phule Pune University. Established in 2003, Modern Law College, has carved a niche for itself. The College is permanently affiliated to the Savitribai Phule Pune University, recognised by the Bar Council of India, & U/S 2(f) 12 (b) of UGC Act, 1956 and accredited 'B++' by NAAC Bengaluru. The College stands as one of the best law colleges in Pune.

All the courses of the college are approved by University, which include Degree programs LL.B. (3 years) & B.A. LL.B (5 years.), Masters in Laws (LL.M.) and various Diploma programs and Certificate programs. The academic excellence is manifested from the results of the students of PES Modern Law College, not only in academics but also sports and co-curricular activities. The students have won laurels for the college in various state and National level competitions. PES Modern Law College also accommodates several foreign students from countries like Iran, Sri Lanka, Afghanistan, Thailand, and South African continent etc. with special attention to their orientation, counselling and problems faced in studies.

## **ABOUT GOVIND RAMNATH KARE COLLEGE OF LAW**

Govind Ramnath Kare College of Law was established in the year 1979 when acute need was felt to enable aspirants from South Goa to pursue legal education without having to travel to far away Panaji for the same. Initially the institution was affiliated to the Bombay University until the birth of the Goa University, to which it is affiliated today. What started off in a rental premises in a humble way in Borda-Margao has today grown into an independent multi-storeyed building which is well-equipped in terms of infrastructure, library facilities etc. and a well-qualified and competent faculty. This makes the institution the only Centre for Legal Studies in South Goa, which is recognized by the University Grants Commission (UGC) under Secs. 2(f) and 12(b) and the Bar Council of India for imparting professional education in law and is today accredited by NAAC with a B Grade (CGPA 2.63 on a 4.0 point scale).

Progressive Education Society's

**Modern Law College**

Ganeshkhind, Pune - 16

In association with

Vidya Vikas Mandal's

**GOVIND RAMNATH KARE COLLEGE  
OF LAW, Margao, Goa**

**Two-Day**

**INTERNATIONAL CONFERENCE ON**

**Emerging Trends**

**of**

**HUMAN RIGHTS**

**VIOLATIONS**

**Contemporary Socio-Legal Issues**

22<sup>nd</sup> and 23<sup>rd</sup> February, 2020

[www.modernlawcollege.org](http://www.modernlawcollege.org)  
[info.mlcj@gmail.com](mailto:info.mlcj@gmail.com)

Savitribai Phule Pune University Circle,  
Pashan Road, Ganeshkhind, Pune - 411016  
020 25638987. +91 8975588777

## Objectives

- The conference will explore:
- To Protect and promote human rights of every individual
- Enhance the knowledge about human rights
- To understand the human rights issues national and international level.

## Call for Papers

We invite the papers around the following themes:

1. Human Rights Protection in the Constitutional System of Governance
2. State Sovereignty vis-à-vis implementation of Human Rights
3. Human Rights with special reference to Intellectual Property Rights
4. Changing Dimensions of Rights of Vulnerable People
5. Human Rights and Sustainable Development
6. Various Generations of Human Rights

## About Call for Research Articles & Paper Presentations

Original unpublished research papers are invited from academicians, practitioners, researchers, scholars and students on the above-mentioned objectives and related areas on above-mentioned themes



## About the Conference

Human rights are "commonly understood as inalienable fundamental rights to which a person is inherently entitled simply because she or he is a human being." Human rights are thus conceived as universal and egalitarian which are applicable to everyone and everywhere. These rights may exist as natural rights or as legal rights, in local, regional, national, and international law. The doctrine of human rights in international practice, within international law, global and regional institutions, in the policies of states and in the activities of non-governmental organizations, has been a cornerstone of public policy around the world. The recognition of the inherent dignity and of the equal and inalienable rights of all members of the human family is the foundation of freedom, justice and peace in the world.

The conference intends to make a contribution to a future-oriented discourse that underpins the relevance of human rights to all of us. The human rights agenda of the next decades will be shaped by global trends which will have an impact on each and every human being: urbanization, digitalization, climate change, demographic changes. In these processes, human rights are more essential than ever – as a stabilizing factor for effective rule of law, as a concept against social exclusion, as an important driver for sustainable security, as a guarantor and creator of justice and equality in a spirit of solidarity.

Best Research Paper will be awarded with certificate, trophy and prize

## Important Dates

- 15 Jan, 2020** Last date of Submission of Abstract
- 17 Jan, 2020** Last date for communication of acceptance of Abstract
- 27 Jan, 2020** Last date of Submission of Full Paper
- 28 Jan, 2020** Last date of communication of acceptance
- 10 Feb, 2020** Last Date of Registration
- 22 Feb, 2020** Inauguration of Conference
- 23 Feb, 2020** Conclusion of the Conference

### Format of paper

**Title:** Size 14, Times New Roman

**Content:** Size 12, Times New Roman, 2000 to 3000 words

**Citation:** SILC Footnoting System

**Line spacing** 1.5

Students:  
**Indian - Rs. 500**  
**Foreigners - 13\$**

PhD Scholars,  
Professionals,  
Academicians etc and  
Others:

**Indian - Rs.1500**  
**Foreigners - 24 \$**

Conference fees includes:  
Kit, Breakfast and Lunch,  
excluding  
accommodation. Payment  
shall be made by way of  
DD drawn in favour of  
Principal, Modern Law  
College, Pune, 16. **OR**

Details for e-payment  
**Beneficiary Name:**  
Principal Modern Law  
College

**Name Of the Bank:**  
IDBI Bank  
**Name of the Branch:**  
Aundh Branch, Pune

**Account Type:**  
Saving Account

**Account No:**  
062104000055550

**RTGS/IFSC Code:**  
IBKL0000062

**MICR Code:**  
411259003

Kindly send the  
transaction details on  
email.